

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 538 of 2019

IN THE MATTER OF:

K. Paramasivam

...Appellant

Versus

The Karur Vysya Bank Ltd & Anr.

...Respondents

Present:

For Appellant: Mr. Sudhir K. Makkar, Sr. Advocate with Mr. P.J. Sri Ganesh and Mr. Ankit Chaturvedi, Advocate

For Respondents:

ORDER

29.08.2019: Due to paucity of time this matter could not be taken up. Post this appeal 'for admission (after notice)' on **06th September, 2019.**

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

sa/sk